

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
STARRED QUESTION NO.18
TO BE ANSWERED ON 18.07.2018

REVIEW OF FOREIGN POLICY

*18. DR. A. SAMPATH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to review the foreign policy;
- (b) if so, the details thereof;
- (c) whether the Government has accepted the slogan of the United Nations High Commissioner for Refugees;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER FOR EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)

- (a) to (e) A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 18 REGARDING “REVIEW OF FOREIGN POLICY” FOR ANSWER ON 18.07.2018

(a) & (b) The process of review and evaluation of foreign policy is an ongoing one. Government continuously assesses and refines our diplomatic approach and policies, in response to evolving global challenges and opportunities which have a bearing on India’s short-term and long-term interests.

(c) to (e) India is not a signatory or party to any international refugee Instrument and has, therefore, no legally binding obligations. As per available information, the United Nations High Commissioner for Refugees (UNHCR) launched a #WithRefugees campaign and petition in 2016. There has not been any formal acceptance of the UNHCR campaign by the Government.
